

SHRI M. RAM GOPAL REDDY (Nizamabad) : May I make a submission ? . . .

MR. SPEAKER : Why is the hon. Member coming in between ? The Ministers are trying to answer it. Unless he comes on those Benches, why should he come in between ?

11. 17 hrs.

RE : REPORT OF THIRD PAY COMMISSION

SHRI S. M. BANERJEE (Kanpur) : With your permission, I would like to refer to an important matter which is agitating the minds of all the Central Government employees throughout the country.

I would not have referred to this matter had it not been the last day of this session of Parliament. I have come to know reliably, despite the assurance of the hon. Minister, Shri Yeshwantrao Chavan that the Pay Commission is doing its best to submit its report at the earliest opportunity, that they are not going to submit their report in 1972; that would mean that all those who are likely to retire in 1972 will be deprived of this benefit. So, the Central Government employees' organisations, who never wanted to start an all-India struggle have decided to start an all-India agitation in the month of July, 1972. Let it not be taken as a question of prestige on the part of Government. We do not want this thing to come up. I would request the hon. Minister Shri K. R. Ganesh to kindly assure this House that in spite of the fact that the House is adjourning today, the Finance Ministry will see that the report is published or the report is submitted in 1972 and at the latest by July, 1972. I want an assurance from the hon. Minister so that it may allay the fear in the minds of 22 lakhs of Central Government employees that the Pay Commission is delaying the matter.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I have replied to this question many times. Last Tuesday, in reply to a question in the Rajya Sabha, I had indicated that the Pay Commission had indicated that they were trying to expedite the report as early as possible. Though they could not give any definite indication of a definite date, I feel and I am sure that within this year the Pay Commission would be able to give its report.

RE : DROUGHT, FLOOD, ETC.

श्री चन्द्रिका प्रसाद (बलिया) :

अध्यक्ष महोदय, इस समय हमारा देश एक आपात-कालीन स्थिति में से गुजर रहा है। कहीं सूखा है, कहीं बाढ़ है और कहीं अकाल है। देश के लोगों को अनेक परेशानियों का सामना करना पड़ रहा है। लेकिन विरोधी दल के सदस्य को नागरवाला कांड और पोस्टर कांड आदि से ही फुसंत नहीं मिलती है। महत्वपूर्ण समस्याओं और रचनात्मक कार्यक्रमों की तरफ उनका ध्यान नहीं है। मैं उत्तर प्रदेश और बिहार की बाढ़ के संबंध में आप का और सरकार का ध्यान आकृष्ट करना चाहता हूँ। गत वर्ष इन क्षेत्रों में भयानक बाढ़ से व्यापक क्षति हुई थी और भारत सरकार ने इस संबंध में कुछ पग उठाये थे। अब इन क्षेत्रों में फिर बाढ़ आ रही है। मैं यह जानना चाहता हूँ कि भारत सरकार और प्रदेश सरकारों ने बाढ़ की रोक-थाम के लिए और लोगों की रक्षा करने के लिए क्या कदम उठाये हैं। विशेष रूप से मेरे क्षेत्र, बलिया में गंगा नदी गायपाटा के पास और घाघरा नदी चांदपुर गांव के पास इस क्षेत्र को काट रही है। इन दोनों कटावों से हमारा जिला बर्बाद हो जायेगा। इसी तरह बक्सर भी बर्बाद होने जा रहा है, जो श्री शर्मा का क्षेत्र है।

SHRI K. LAKKAPPA (Tumkur) : I support the point made just now regarding the flood damage caused. In Mysore State also, there has been damage caused by floods due to the recent rains in the State. Some relief should be afforded to the Mysore Government to tackle the situation.

SHRI S. B. GIRI (Warangal) : About the Gratuity Bill, the Select Committee has submitted its report. The labour Minister had assured us that the Bill would be taken up and passed this session.

**MR. SPEAKER** : I am calling only those members who had sent me prior intimation about points which they wanted to raise. Today is the last day and I have received more than one such request. But in his case, he has abruptly stood up like Shri Lakkappa and raised a point. I had no opportunity of sending intimation to the Minister concerned. Unless he has something in writing by way of intimation, it is impossible for the Minister to reply to the point raised.

**SHRI S. B. GIRI** : The Labour Minister had said that the Bill would be taken up and passed this session.

**MR. SPEAKER** : But some notice should have been given to him.

**SHRI A. P. SHARMA** (Buxar) : I have also a question to ask of the Labour Minister concerning a very important matter. Today is the last day.

**MR. SPEAKER** : But nothing prevented him from sending a written intimation.

**SHRI A. P. SHARMA** : I did not know. In future, I will follow this procedure. But today I would request you to entertain this.

**MR. SPEAKER** : Anyway, both what Shri Giri and Shri Sharma said will be conveyed to him.

**SHRI SHYAMNANDAN MISHRA** (Begusarai) : I wish to draw Government's attention to rumours circulating that the petro-chemical complex in the Barauni area is sought to be removed from there. Barauni offers conditions for the most economic location of this complex, and this has created a lot of anxiety and concern in that area.

**SOME HON. MEMBERS** rose—

**SHRI A. P. SHARMA** : I would remind this hon. House and your goodself also that the Labour Minister while replying to a question in this House had said that the Labour Ministry had not given an assurance regarding reference of the question of granting minimum bonus to the railway employees to the Committee that has been set up to consider the bonus question. In regard to this, we had written to the Labour Minister and the Labour Ministry had assured us about this. We have also made a mention of the re-

cord in this respect. I would like to know whether at this stage he will make a statement that the case of the railway employees will be referred to this Committee.

**11.24 hrs.**

**RE : INDIA-PAKISTAN  
SUMMIT MEETING, ETC.**

**श्री जगन्नाथराव जोशी** (शाजापुर) : अध्यक्ष महोदय, अखबारों में पढ़ने को मिला है कि पाकिस्तान के प्रेसिडेंट श्री भुट्टो ने प्रधान मंत्री के बारे में जो अत्यंत असम्बन्ध शब्दों का प्रयोग किया है... (व्यवधान)... अध्यक्ष महोदय, इस महीने के आखिर में शिखर वार्ता होने जा रही है तो जनबुझ कर उस शिखर वार्ता को बिगाड़ने के लिए जो वातावरण तैयार किया जा रहा है उस के बारे में मैं सरकार की प्रतिक्रिया जानना चाहता हूँ।

**अध्यक्ष महोदय** : एक मेम्बर को मैंने इजाजत दी तो चार मेम्बर खड़े हो गए। थोड़ी बहुत मुझे भी इन्फर्मेशन चाहिए इस के पहले कि कोई सवाल यहाँ उठाया जाय।

**श्री जगन्नाथराव जोशी** : अध्यक्ष महोदय, जून के आखिरी हफ्ते में यह सदन नहीं रहेगा इसलिए मैं सरकार से इसके बारे में उस की प्रतिक्रिया जानना चाहता हूँ।

**SHRI SAMAR GUHA** (Contai) : I had written to you drawing your attention to the repercussions of the US-Soviet understanding on arms limitation...

**MR. SPEAKER** : I did not get anything.

**SHRI SAMAR GUHA** : It is an important issue which will alter the whole context of international relations. It concerns, us very much. But unfortunately, we find the principal functionaries of Government discussing this matter through their party platform though it is a matter of national concern. It concerns us, it concerns Vietnam and it concerns many other countries. I would ask you to ask Government to make a statement today because we will be meeting again only two months hence.